

(श्री उमाकांत मिश्र)

सूखाग्रस्त क्षेत्रों में नलकूप तथा लिफ्ट सिंचाई के साधनों को ठीक करवाया जाये तथा अधिकतम घंटे बिजली की आपूर्ति करके नलकूप तथा लिफ्ट नलों के द्वारा पानी देकट सिंचाई की अधिकतम व्यवस्था की जाये एवं सूखाग्रस्त क्षेत्रों में मजदूरों को रोजगार देने के लिए उपयोगी काम करवाये जायें।

(vi) *Need for Rapid Industrial Development of Aonla parliamentary Constituency of U.P.*

श्री जयपाल सिंह कश्यप (भांवला) : भांवला संसदीय क्षेत्र एक बहुत ही पिछड़ा हुआ क्षेत्र है। इस क्षेत्र के औद्योगिक विकास के लिये यह आवश्यक है कि एक कारखाना, एक कताई मिल, एक पोलियिन (बैग) बोरों का कारखाना और तिजहन से घी तैयार करने का कारखाना और अनेक ग्रह उद्योग स्थापित किये जायें। इस क्षेत्र के लोगों की बराबर यह मांग रही है। सरकार विशेष ध्यान देकर इन कारखानों को स्थापित कराने में शीघ्रता करें।

(vii) *Demand for Constituting an All-India Technical Service on the lines of the I.A.S.*

श्री. अजीत कुमार मेहता (समस्तीपुर) देश की प्रगति और विकास कार्यों में अभियंताओं को महम भूमिका रहती है। विकास कार्यों की विफलता का सारा दोष अभियंताओं पर ही थोपा जाता है जो काफी हद तक सही भी है लेकिन इस और किसी का ध्यान नहीं जाता कि किन परिस्थितियों में रहकर उन्हें काम करना पड़ता है। तकनीकी मामलों के विशेषज्ञ अभियंताओं को भी प्रशासनिक अधिकारियों (आई.ए.एस.) के अधीन रह कर

काम करना पड़ता है। परियोजनाओं को पूरा करने में उनके उन भादेशों को भी मानना पड़ता है जो तकनीकी दृष्टि से उचित नहीं होते। फिर भी उनके अधीन काम करने की वजह से उन्हें उनका वह भादेश भी मानना पड़ता है। फलतः इस तरह के भादेश और आपसी तालमेल न रहने की वजह से ही परियोजनाओं को सफलता नहीं मिलती।

बहुत बड़ी संख्या में अभियंता कई सालों तक अस्थायी रूप से ही काम करते रहते हैं। अस्थायी रूप से काम करने की वजह से न तो वे ठीक से अपना काम ही कर पाते हैं और न अपने कर्तव्य के प्रति निष्ठावान ही रह पाते हैं और इसकी वजह यह होती है कि अपनी अस्थायी नौकरी को स्थायी करवाने के लिए उन्हें प्रयत्न करने पड़ते हैं जिससे मूल्यवान समय के साथ साथ उनकी आर्थिक क्षति भी होती है। कई जगह तो ऐसा होता है कि ऐसी परिस्थिति में उन्हें अपने कर्तव्य के पालन में कई तरह की उलझने और कठिनाइयाँ पैदा होती रहती हैं।

अभियंताओं के अनिश्चित भविष्य को देखते हुए सरकार से मांग है कि एक निश्चित अवधि के अन्दर उनकी सेवा को स्थायी कर देना चाहिए। तथा तकनीकी विशेषज्ञों की मर्यादाओं का भी ध्यान रखना चाहिए। इसके लिए जिस तरह से अखिल भारतीय प्रशासनिक सेवा हैं उसी तरह से अखिल भारतीय तकनीकी सेवा का भी गठन करने की मैं मांग करता हूँ।

(viii) *Need to set up the proposed Drydger Repairing Complex at Haldia.*

SHRI SATYAGOPAL MISRA (Tamluck) : Recently the Government

has taken the decision to set up a Dredger Repairing Complex in our country. Details of the project are yet to be finalised. I request that Haldia in West Bengal should be selected as a place for the said project.

The Government of India appointed an expert Committee to find out a place suitable for setting up of a ship-building complex. After due consideration the Committee recommended Haldia as a place most suitable for the ship-building complex in our country. But the proposal was dropped. Then it was assured by the Government that a ship repairing complex would be set up at Haldia. But that too is far off

Dredging works are mostly done in our country in the Hoogly river to maintain the required draft for the ships coming to Calcutta and Haldia port. This justifies the reasons for selecting Haldia as a suitable place for Dredger Repairing Complex. Necessary land and infrastructure is already there at Haldia. Moreover, Haldia has been denied the opportunity of setting up of a ship-building and ship repairing complex in spite of the recommendations of the high-powered committee appointed by the Government of India and assurance given by the Government.

Therefore, I urge upon the Government to come forward with the decision that Haldia should be the place for the proposed Dredger Repairing Complex of our country.

(iv) **Need for Early Implementation of Sethusamudram Canal Project.**

SHRI K.T. KOSALRAM (Tiruchendur) : The Southern Air Command at Trivandrum has been recently inaugurated by the Hon. Prime Minister. The Prime Minister, on this occasion, warned the nation that danger to the freedom of the country is seen from all sides and that the Southern Air Command will ensure the security of the Southern sea coast,

The U.S. has committed to Shri Lanka safety and security from Bay of

Bengal, Indian Ocean and Arabian Sea. Israel has deployed the commando regiment called Mossad in Shri Lanka for training Sri Lankan Army. The British mercenary forces are already in Shri Lanka. In these circumstances, particularly when China has also sent ships for sea-security of Sri Lanka, it is strategically very important that Sethusamudram canal project is completed on war-footing. The representatives of Indian Navy on the Lakshminarayanan Committee which studied the feasibility of this project, has stressed the strategic necessity of Sethusamudram Canal Project for the security of naval fleet as also our mercantile fleet, which are presently exposed to danger as they have all to come around Sri Lanka's Trincomalle Port which has been given on a long-term lease to the U.S. by the Sri Lankan Government.

I request that the Ministry of Defence should be directed to take up Sethusamudram project for implementation forth with.

14.45 hours

ESTATE DUTY (AMENDMENT)
BILL

MR. DEPUTY SPEAKER : We now take up the Legislative Business. On behalf of Shri Pranab Mukherjee, Mr. S.M. Krishna will move the Estate Duty. (Amendment) Bill for consideration.

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S.M. KRISHNA) : Sir, I beg to move :

“That the Bill further to amend the Estate Duty Act, 1953, be taken into consideration.”

Sir, this short and simple Bill seeks to amend the Estate Duty Act mainly with a view to excluding agricultural lands from the levy of estate duty under the Central enactment.